

**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**

No. 100/A : The services of Sri Dinesh Kumar Singh, Principal Secretary-cum-Legal Remembrancer, Law (Judicial) Department, Ranchi are recalled from the State Government and on his repatriation to the parent department, he is transferred and posted as Principal District & Sessions Judge, Lohardaga with immediate effect.

By order of the Court  
Sd/- Anil Kumar Choudhary  
Registrar General

Memo. No. \_\_\_\_\_ /Apptt. ...Dated \_\_\_\_\_ Ranchi, the

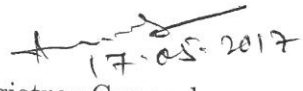
Copy forwarded to the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

Sd/- Anil Kumar Choudhary  
Registrar General

Memo. No. 2136 /Apptt. ...Dated \_\_\_\_\_

Ranchi, the 17.05.17

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi / the Registrar (Establishment), the Registrar (Vigilance), the Registrar (Administration) I/c, the P.P.S. I/c to Hon'ble the Chief Justice, the Central Project Co-ordinator, e-Courts Project ..... High Court of Jharkhand, Ranchi / the Principal District & Sessions Judge, Lohardaga & the Officer concerned for information and needful.

  
Registrar General